IN THE SUPREME COURT OF INDIA CIVIL ORIGINAL JURISDICTION

TRANSFER PETITION (CIVIL) NO. 199 OF 2023

L.S HERDENIYA & ORS.

PETITIONERS

VERSUS

STATE OF MADHYA PRADESH & ORS.

RESPONDENTS

ORDER

- 1. Heard learned counsel for the parties.
- 2. We have considered the facts of the case and grounds on which transfer has been sought. On such consideration, we are satisfied with the grounds urged by the petitioners and accept the same. Therefore, Writ Petition No. 3339 of 2021 titled as "L.S. Herdeniya & Ors. Vs. State of M.P & Ors." pending before the High Court of Madhya Pradesh at Jabalpur is ordered to be transferred to this Court.
- 3. The High Court of Madhya Pradesh at Jabalpur shall send the case record to this Court promptly and without any delay.

4.	The	tran	sfer	petit	ion	is a	llowe	d acco	rdingly.
5.	Pen	ding	appl	icati	ons,	if	any,	stand	disposed
of.	ı								
									R. GAVAI)
									J
									CHANDRAN)

NEW DELHI; SEPTEMBER 16, 2025. ITEM NO.24 COURT NO.1 SECTION PIL-W

SUPREME COURT OF INDIA RECORD OF PROCEEDINGS

WRIT PETITION (CRIMINAL) NO. 428/2020

CITIZENS FOR JUSTICE AND PEACE

PETITIONER(S)

VERSUS

THE STATE OF UTTAR PRADESH & ANR.

RESPONDENT(S)

IA No. 90919/2025 - AMENDMENT OF THE PETITION

IA No. 135049/2020 - EX-PARTE STAY

IA No. 26539/2021 - EXEMPTION FROM FILING AFFIDAVIT

IA No. 135052/2020 - EXEMPTION FROM FILING AFFIDAVIT

IA No. 7691/2021 - INTERVENTION APPLICATION

IA No. 54741/2023 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

IA No. 26535/2021 - STAY APPLICATION

IA No. 93046/2025 - STAY APPLICATION

WITH

CRL.A. NO. 1033-1034/2022 (II-D)

IA No. 46177/2019 - APPLICATION FOR FILING THE PETITION WITHOUT DISCLOSING THE IDENTITY OF THE PETITIONER/RESPONDENT

IA No. 193843/2019 - EXEMPTION FROM FILING O.T.

IA No. 46176/2019 - EXEMPTION FROM FILING O.T.

SLP(C) No. 19945-19946/2021 (III)

FOR ADMISSION and I.R.

IA No. 189377/2022 - STAY APPLICATION

W.P.(C) No. 63/2022 (PIL-W)

LD. ATTORNEY GENERAL FOR INDIA

IA No. 187617/2022 - ADDITION / DELETION / MODIFICATION PARTIES

IA No. 196804/2022 - APPLICATION FOR PERMISSION

IA No. 6864/2023 - APPROPRIATE ORDERS/DIRECTIONS

IA No. 188689/2022 - CLARIFICATION/DIRECTION

IA No. 193606/2022 - CLARIFICATION/DIRECTION

IA No. 181125/2022 - CLARIFICATION/DIRECTION

IA No. 19555/2023 - CLARIFICATION/DIRECTION

IA No. 192083/2022 - EXEMPTION FROM FILING AFFIDAVIT

IA No. 194725/2022 - EXEMPTION FROM FILING O.T.

IA No. 192081/2022 - INTERVENTION APPLICATION

IA No. 188700/2022 - INTERVENTION APPLICATION

- IA No. 194624/2022 INTERVENTION APPLICATION
- IA No. 191042/2022 INTERVENTION APPLICATION
- IA No. 194274/2022 INTERVENTION APPLICATION
- IA No. 193585/2022 INTERVENTION APPLICATION
- IA No. 196802/2022 INTERVENTION APPLICATION
- IA No. 189203/2022 INTERVENTION APPLICATION
- IA No. 196769/2022 INTERVENTION APPLICATION
- IA No. 189111/2022 INTERVENTION/IMPLEADMENT
- IA No. 6871/2023 INTERVENTION/IMPLEADMENT
- IA No. 191945/2022 INTERVENTION/IMPLEADMENT
- IA No. 194722/2022 INTERVENTION/IMPLEADMENT
- IA No. 191719/2022 INTERVENTION/IMPLEADMENT
- IA No. 5424/2023 INTERVENTION/IMPLEADMENT
- IA No. 43622/2023 INTERVENTION/IMPLEADMENT
- IA No. 188159/2022 INTERVENTION/IMPLEADMENT
- IA No. 194392/2022 INTERVENTION/IMPLEADMENT
- IA No. 189679/2022 INTERVENTION/IMPLEADMENT
- IA No. 198563/2022 INTERVENTION/IMPLEADMENT
- IA No. 23443/2023 INTERVENTION/IMPLEADMENT
- IA No. 183450/2022 INTERVENTION/IMPLEADMENT
- IA No. 189216/2022 INTERVENTION/IMPLEADMENT
- IA No. 189214/2022 INTERVENTION/IMPLEADMENT
- IA No. 23450/2023 PERMISSION TO APPEAR AND ARGUE IN PERSON
- IA No. 15035/2023 PERMISSION TO APPEAR AND ARGUE IN PERSON
- IA No. 4641/2023 PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES
- IA No. 19559/2023 RECALLING THE COURTS ORDER

SLP(C) No. 22733/2022 (IV-C)

IA No. 193242/2022 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

W.P.(C) No. 40/2023 (PIL-W)

THE APPLICATION FOR SETTING ASIDE THE ABATEMENT

IA No. 268514/2023 - APPLICATION FOR SUBSTITUTION

IA No. 8306/2023 - EX-PARTE STAY

IA No. 187565/2025 - PERMISSION TO PLACE ADDITIONAL FACTS AND GROUNDS

W.P.(Crl.) No. 14/2023 (PIL-W)

IA No. 24536/2023 - APPLICATION FOR PERMISSION

IA No. 93042/2025 - STAY APPLICATION

IA No. 10891/2023 - STAY APPLICATION

T.P.(C) No. 199/2023 (IV-C)

IA No. 19995/2023 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

W.P.(C) No. 124/2023 (PIL-W)

FOR ADMISSION

W.P.(Crl.) No. 36/2023 (PIL-W)

IA No. 23571/2023 - STAY APPLICATION

W.P.(C) No. 531/2023 (X)

IA No. 94728/2023 - EX-PARTE STAY

IA No. 94730/2023 - EXEMPTION FROM FILING O.T.

W.P.(Crl.) No. 174/2024 (X)

IA No. 78892/2024 - EXEMPTION FROM FILING O.T.

W.P.(C) No. 399/2025 (PIL-W)

FOR ADMISSION

IA NO. 102031/2025 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES, IA NO. 102032/2025 - STAY APPLICATION

W.P.(C) No. 788/2025 (X)

FOR ADMISSION

Date: 16-09-2025 These matters were called on for hearing today.

CORAM:

HON'BLE THE CHIEF JUSTICE

HON'BLE MR. JUSTICE K. VINOD CHANDRAN

For Petitioner(s) :

Mr. M.R Shamshad, Sr. Adv.

Mr. Abdul Qadir Abbasi, AOR

Mr. Syed Abdur Rahman, Adv.

Mr. Mohd Azam, Adv.

Mr. Arijit Sarkar, Adv.

Mr. Samuel David, Adv.

Mr. Sanbha Rumnong, Adv.

Mr. M.f.philip, Adv.

Ms. Purnima Krishna, AOR

Ms. Vrinda Grover, Adv.

Mr. Manoj V George, Adv.

Ms. Devika Tulsiani, Adv.

Ms. Shilpa Liza George, Adv.

Mr. Soutik Banerjee, Adv.

Mr. Aakarsh Kamra, AOR

Ms. Neha Tyagi, Adv.

Ms. Antra Srivastava, Adv.

Ms. Brinda Bhattiprolu, Adv.

Mr. Raja Ramalingam Sethupathi R, Adv.

Mr. Sanjay Parikh, Sr. Adv.

Mr. Abhimanue Shrestha, AOR

Ms. Kritika, Adv.

Mr. Ashwini Kumar Upadhyay, Adv.

Mr. Ashwani Kumar Dubey, AOR

Mr. Nikhil Upadhyay, Adv.

- Ms. Indira Jaising, Sr. Adv.
- Mr. Paras Nath Singh, Adv.
- Ms. Nupur Kumar, AOR
- Mr. Chander Uday Singh, Sr. Adv.
- Ms. Srishti Agnihotri, AOR
- Ms. Bidya Mohanty, Adv.
- Ms. Katyayani Suhrud, Adv.
- Mr. Abhishek Kalaiyarasan, Adv.
- Ms. Sanjana Grace Thomas, Adv.
- Mr. D.p.singh, Adv.
- Ms. Tara Elizabeth Kurien, Adv.
- Ms. Anchal Kanthed, Adv.
- Mr. Ejaz Maqbool, AOR
- Mr. Shahid Nadeem, Adv.
- Mr. Mujahid Ahmed, Adv.
- Mr. Meeran Maqbool, Adv.
- Mr. Saif Zia, Adv.
- Mr. Talha Abdul Rahman, AOR
- Mr. Sanbha Rumnong, Adv.
- Mr. Samuel David, Adv.
- Mr. K.M. Nataraj, A.S.G.
- Mr. Saurabh Mishra, Sr. Adv.
- Mr. Nachiketa Joshi, A.A.G.
- Mr. D.s. Parmar, A.A.G.
- Mr. Abhimanyu Singh Ga, Adv.
- Mr. Sarad Kumar Singhania, AOR
- Ms. Swati Ghildiyal, AOR

For Respondent(s): Mr. Milind Kumar, AOR

- Mr. Sarad Kumar Singhania, AOR
- Mr. Sanjay R Hegde, Sr. Adv.
- Mr. Anas Tanwir, AOR
- Mr. Ebad Ur Rahman, Adv.
- Mr. Ankit Tiwari, Adv.
- Ms. Zainab Shaikh, Adv.
- Mr. Ashish Kumar, Adv.
- Mr. Avdhesh Kumar Singh, A.A.G.
- Mrs. Prerna Dhall, Adv.
- Mr. Ambuj Swaroop, Adv.
- Ms. Rajnandani Kumari, Adv.
- Mr. Kapil Katare, Adv.
- Ms. Minakshi Pandey, Adv.
- Mr. Prashant Singh, AOR

- Mr. Sachin Kumar Anand, Adv.
- Mr. M.A. Choudhary, Adv.
- Mr. M.R Shamshad, Sr. Adv.
- Mr. Arijit Sarkar, Adv.
- Mr. Farrukh Rasheed, AOR
- Mr. Md. Ekhlakh Alam, Adv.
- Mr. Sharan Dev Singh Thakur, Sr. A.A.G.
- Ms. Ruchira Goel, AOR
- Mr. Sharanya Sinha, Adv.
- Ms. Veera Mahuli, Adv.
- Ms. Ritika Rao, Adv.
- Mr. Pashupathi Nath Razdan, AOR
- Ms. Vanshaja Shukla, AOR
- Ms. Ankeeta Appanna, Adv.
- Mr. Sudarshan Singh Rawat, AOR
- Mr. Arman Roop Sharma, Adv.
- Ms. Shimpy Sharma, Adv.
- Mr. Mohd. Aman Khan Afghani, Adv.
- Mr. Sandeep Jindal, AOR
- Mr. Lokesh Sinhal, Sr. A.A.G.
- Ms. Karishma Malani, A.A.G.
- Mr. Akshay Amritanshu, AOR
- Mr. Nikunj Gupta, Adv.
- Ms. Drishti Rawal, Adv.
- Ms. Aakanksha, Adv.
- Ms. Ishika Gupta, Adv.
- Mr. Sarthak Arya, Adv.
- Ms. Drishti Saraf, Adv.
- Mr. Sarthak Srivastava, Adv.
- Mr. Mayur Goyal, Adv.
- Ms. Seema Sindhu, Adv.
- Ms. Kirti, Adv.
- Mr. Arman Roop Sharma, Adv.
- Ms. Shimpy Sharma, Adv.
- Mr. Mohd.aman Khan Afghani, Adv.
- Ms. Saumya Mishra, Adv.
- Mr. Jitesh Sharma, Adv.
- Dr. Vinod Kumar Tewari, AOR
- Ms. Mrinal Gopal Elker, AOR
- Mr. Sarthak Raizada- G.a., Adv.
- Mr. Aditya Chaudhary, Adv.

- Mr. Jayant Mohan, AOR
- Ms. Adya Shree Dutta, Adv.
- Ms. Swati Ghildiyal, AOR
- Mr. Sanchit Garga, AOR
- Mr. Shashwat Jaiswal, Adv.
- Mr. Kunal Rana, Adv.
- Mr. V. N. Raghupathy, AOR
- Mr. Ashish Jha, Additional Standing Counsel
- Mr. T.mahipal, Adv.
- Mr. Pawan Kishore Singh, Adv.
- Ms. Madhusmita Bora, AOR
- Mr. Kaustubh Shukla, AOR
- Ms. Pushpanjali Singh, Adv.
- Mr. Praveen Singh, Adv.
- Mr. Abhimanyu Tewari, AOR
- Mr. Sanbha Rumnong, Adv.
- Mr. M.F.Philip, Adv.
- Ms. Purnima Krishna, AOR
- Mr. Sarvesh Singh Baghel, AOR
- Ms. Disha Singh, AOR
- Ms. Eliza Bar, Adv.
- Mr. Adeel Ahmed, AOR
- Mr. Raja Chatterjee, Adv.
- Mr. Piyush Sachdev, Adv.
- Ms. Taqdees Fatima, Adv.
- Mr. Rakesh Mishra, AOR
- Mr. P. Wilson, Sr. Adv.
- Mr. T. Harish Kumar, AOR
- Mr. Apoorv Malhotra, Adv.
- Mr. Shubham Kothari, Adv.
- Mr. Aiyushi Daga, Adv.
- Mr. Shubham P. Chopra, Adv.
- Mr. Aditya Sharma, AOR
- Mr. Aakarsh Kamra, AOR
- Mr. Nishe Rajen Shonker, AOR
- Mrs. Anu K Joy, Adv.
- Mr. Alim Anvar, Adv.

- Mr. Santhosh K, Adv. Mrs. Devika A.l., Adv.
- Mr. Bijan Kumar Ghosh, AOR
- Mr. Sadashiv, AOR
- Mr. Sachin Agarwal, Adv.
- Mr. Pranav Kumar Srivastva, Adv.
- Ms. Vandana, Adv.
- Mr. Nishant Sanjay Kumar Singh, Adv.
- Mr. Ashish Singh, Adv.
- Ms. Pooja Garg, Adv.
- Mr. Devendra Kumar Gupta, Adv.
- Mr. Deepak Jindal, Adv.
- Mr. Guntur Pramod Kumar, AOR
- Ms. Prerna Singh, Adv.
- Mr. Samarth Krishan Luthra, Adv.
- Mr. Dhananjay Dutta Shrimali, Adv.
- Dr. Joseph Aristotle S., Sr. Adv.
- Ms. Priya Aristotle, AOR
- Ms. B. Lekshmi, Adv.
- Mr. Avdhesh Kumar Singh, A.A.G.
- Mrs. Prerna Dhall, Adv.
- Mr. Ambuj Swaroop, Adv.
- Ms. Rajnandani Kumari, Adv.
- Mr. Kapil Katare, Adv.
- Ms. Minakshi Pandey, Adv.
- Mr. Prashant Singh, AOR
- Mr. Sachin Kumar Anand, Adv.
- Mr. M.a. Choudhary, Adv.
- Mr. Dhiraj Abraham Philip, AOR
- Mr. Manan Verma, AOR
- Ms. Nupur Kumar, AOR
- Mr. Rakesh Mishra, AOR
- Mr. Azmat Hayat Amanullah, AOR
- Ms. Ekta Kundu, Adv.
- Mr. Ashutosh Dubey, AOR
- Mr. Abhishek Chauhan, Adv.
- Ms. Rajshri Dubey, Adv.
- Mr. H B Dubey, Adv.
- Mr. Amit P Shahi, Adv.
- Mr. Amit Kumar, Adv.
- Mr. Manish Dhingra, Adv.
- Mr. Gaganmeet Singh Sachdeva, Adv.
- Ms. Ramya Khanna, Adv.
- Mr. Rajendra Anbhule, Adv.

- Mr. Rahul Sethi, Adv.
- Mr. Gaurav Yadav, Adv.
- Mrs. Rekha Chaudhari, Adv.
- Mr. Anjan Datta, Adv.
- Mr. Chand Trikha, Adv.
- Mr. Arman Roop Sharma, Adv.
- Ms. Shimpy Sharma, Adv.
- Mr. Mohd.aman Khan Afghani, Adv.
- Ms. Saumya Mishra, Adv.
- Mr. Jitesh Sharma, Adv.
- Dr. Vinod Kumar Tewari, AOR
- Ms. Shahrukh Alam, Adv.
- Ms. Akriti Chaubey, AOR
- Mr. Shantanu Singh, Adv.
- Mr. Abhilash Pattnaik, Adv.
- Mr. Sabarish Subramanian, AOR
- Ms. Sumita Hazarika, AOR
- Mr. Mahfooz Ahsan Nazki, AOR
- Mr. Charudatta Vijayrao Mahindrakar, AOR
- Ms. Pragati Neekhra, AOR
- Mr. Mohd Parvez Dabas, Adv.
- Mr. Uzmi Jameel Husain, Adv.
- Mr. Syed Mehdi Imam, AOR
- Mr. Mohd Aamir Dabas, Adv.
- Mr. Mohammad Aadil Khan, Adv.
- Ms. Ashmita Bisarya, Adv.
- Ms. Sabnam Sultana, Adv.
- Mr. Nirmal Kumar Ambastha, AOR
- Mr. Ashwani Bhardwaj, AOR
- Ms. Mary Scaria, Adv.
- Mr. V K Garg, Sr. Adv.
- Mr. Atulesh Kumar, AOR
- Mr. K S Reki, Adv.
- Mr. Parav Garg, Adv.
- Ms. Shweta Sinha, Adv.
- Mr. Tushar Mehta, Solicitor General
- Mr. Kanu Agrawal, Adv.
- Mr. Navanjay Mahapatra, Adv.
- Mr. Pratyush Srivastva, Adv.
- Ms. Rajeshwari Shankar, Adv.
- Mr. Chitvan Singhal, Adv.
- Ms. Ameya Vikrma Thanvi, Adv.
- Mr. Raman Yadav, Adv.
- Mr. Abhishek Kumar Pandey, Adv.

- Mr. Kartikay Aggarwal, Adv.
- Mr. Arvind Kumar Sharma, AOR
- Mr. Kaustubh Shukla, AOR
- Ms. Pushpanjali Singh, Adv.
- Mr. Praveen Singh, Adv.

Respondent-in-person

Mr. Gaichangpou Gangmei, AOR

- Ms. K. Enatoli Sema, AOR
- Mr. Amit Kumar Singh, Adv.
- Ms. Chubalemla Chang, Adv.
- Mr. Prang Newmai, Adv.
- Ms. Yanmi Phazang, Adv.

UPON hearing the counsel, the Court made the following O R D E R

I. Ms. Srishti Agnihotri, learned AOR is appointed as Nodal Counsel on behalf of the petitioners and Ms. Ruchira Goel, learned AOR is appointed as a Nodal Counsel on behalf of the respondents.

II I.A. NO. 90919/2025 IN W.P. (CRL.) NO. 428/2020, I.A. No. 187565/2025 in W.P.(C) No. 40/2023 and I.A. No. 222443/2025 in W.P. (CRL.) No. 36/2023:

These applications are allowed. Necessary amendments be carried out by learned counsel for the petitioners within four weeks.

III IA No. 268514/2023 IN W.P.(C) No. 40/2023:

Application for substitution is allowed. Cause title be amended accordingly.

IV I.A. NO. 93046/2025 IN W.P. (CRL.) NO. 428/2020, I.A. NO. 93042 OF 2025 IN W.P. (CRL.) NO. 14/2023, AND I.A. NO. 222445/2025 IN W.P. (CRL.) NO. 36/2023:

- 1. Reply to these applications be filed within four weeks.
- 2. Rejoinder thereto shall be filed within two weeks thereafter.
- 3. List on 04.11.2025.

V W.P.(C) NO. 63/2022:

- 1. Heard petitioner in-person.
- 2. De-tag and list after six weeks.

VI TRANSFER PETITION (CIVIL) NOS. 1238-1258 OF 2025:

- 1. Taken on Board.
- 2. Issue notice, returnable on 04.11.2025.

VII. T.P. (CIVIL) NO. 199/2023:

Transfer Petition is allowed in terms of the signed order, which is placed on the file.

VIII. REST OF THE MATTERS:

List on 04.11.2025.

(POOJA SHARMA) AR-CUM-PS (ANJU KAPOOR)
ASSISTANT REGISTRAR